

Crl. Appeal No: 11/2019
Shamsher Singh Shekhawat v. CBI

16.09.2020.

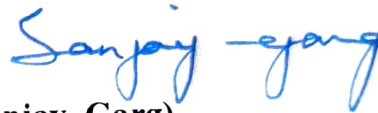
Present: Appellant with counsel Sh. Sanjiv Kumar.
Ms. Shashi Vishwakarma, PP for the respondent/CBI with consultant
Sh. C.K. Sharma.

The matter has been taken up through video conferencing.

Judgment is not ready.

Put up for the same on **17.09.2020** at 2 p.m.

A copy of the order be sent to the computer branch for uploading the same on
website.



(Sanjay Garg)

Special Judge (PC Act) (CBI) -18,
Rouse Avenue District Courts,
New Delhi/16.09.2020.

Through Video Conference via Cisco WebEx.

SC No. 23/2019

CBI v. Shashank Jadon & Anr.

16.09.2020.

Present:- Sh. A.K. Singh, Sr. PP and Ms. Shashi Vishwakarma, PP for the CBI with IO Inspector Deepak and consultant Sh. C. K. Sharma.

Accused No. 1 Shashank Jadon not produced from JC.

Accused No. 2 Manoj Kumar is absent.

Sh. Chandan Malik, counsel for accused Shashank Jadon.

Sh. Omkar Srivastava, counsel for accused Manoj Kumar.

The counsels for the accused persons submit that the copy of the closure report has been supplied to them.

Since none has joined the proceedings on behalf of the complainant, the matter be re-listed for consideration on the closure report on **26.09.2020**.

A copy of the order be sent to the computer branch for uploading the same on the website.


(SANJAY GARG)

Special Judge (PC Act) CBI-18,
Rouse Avenue District Courts,
New Delhi/16.09.2020.

Through Video Conference via Cisco WebEx.

CBI Case No. 28/2020.

CBI v. Vishal Gupta.

16.09.2020

Present:- Ms. Shashi Vishwakarma, PP for the CBI with IO Inspector Harnam Singh and consultant Sh. C. K. Sharma.

Certain queries have been put to the IO. IO seeks time to go through the record and clarify the same.

At request, the matter be re-listed for consideration on **16.10.2020**.

A copy of the order be sent to the computer branch for uploading the same on the website.


(SANJAY GARG)

Special Judge (PC Act) CBI-18,
Rouse Avenue District Courts,
New Delhi/16.09.2020.

Through Video Conference via Cisco WebEx.

CBI Case No. 27/2020.

CBI v. Sunil Kumar & Anr.

16.09.2020

Present:- Ms. Shashi Vishwakarma, PP for the CBI with IO Inspector Harnam Singh and consultant Sh. C. K. Sharma.

Certain queries have been put to the IO. IO seeks time to go through the record and clarify the same.

At request, the matter be re-listed for consideration on **16.10.2020**.

A copy of the order be sent to the computer branch for uploading the same on the website.



(SANJAY GARG)

Special Judge (PC Act) CBI-18,
Rouse Avenue District Courts,
New Delhi/16.09.2020.

Through Video Conference via Cisco WebEx.

CBI Case No. 26/2020.

CBI v. Sunil Kumar & Ors.

16.09.2020.

Present:- Ms. Shashi Vishwakarma, PP for the CBI with IO Inspector Harnam Singh and consultant Sh. C. K. Sharma.

Certain queries have been put to the IO. IO seeks time to go through the record and clarify the same.

At request, the matter be re-listed for consideration on **16.10.2020**.

A copy of the order be sent to the computer branch for uploading the same on the website.


(SANJAY GARG)

Special Judge (PC Act) CBI-18,
Rouse Avenue District Courts,
New Delhi/16.09.2020.

Through Video Conference via Cisco WebEx.

CBI Case No. 25/2020.

CBI v. Prem Chand Kashyap.

16.09.2020.

Present:- Ms. Shashi Vishwakarma, PP for the CBI with IO Inspector Harnam Singh and consultant Sh. C. K. Sharma.

Certain queries have been put to the IO. IO seeks time to go through the record and clarify the same.

At request, the matter be re-listed for consideration on **16.10.2020.**

A copy of the order be sent to the computer branch for uploading the same on the website.



(SANJAY GARG)

Special Judge (PC Act) CBI-18,
Rouse Avenue District Courts,
New Delhi/16.09.2020.

Through Video Conference via Cisco WebEx.

RC No. 219/2018 (E) 0008

Preeti Jena v. CBI.

This application under Section 156 (3) Cr.P.C. has been received by way of transfer vide order dated 14.09.2020 of the Ld. Principal District & Sessions Judge- cum- Spl. Judge (PC Act), CBI, Rouse Avenue District Courts, New Delhi. It be checked and registered.

16.09.2020

Present:- Sh. Vijay Aggarwal, Sh. Ashul Agarwal, Ms. M. Begam and Sh. Rinku Garg, counsels for the applicant.
Ms. Shashi Vishwakarma, PP for the CBI with consultant Sh. C. K. Sharma.

Copy of the application has been supplied to the CBI through electronic mode.

Some time is sought by the counsel for the applicant to file certain additional written submissions in support of the application.

At request, the application be re-listed for consideration on **22.09.2020**.

A copy of the order be sent to the computer branch for uploading the same on the website.


(SANJAY GARG)

Special Judge (PC Act) CBI-18,
Rouse Avenue District Courts,
New Delhi/16.09.2020.